COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 305 of 2013 & IA No. 399 of 2013

Dated : 22nd April, 2014

In the matter of :

Steel Authority of India Ltd. ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dwivedi
Mr. Sushant Kumar Sarkar

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

ORDER

There is no sitting of the Bench today.

On the consent of learned counsel for the parties, matter is posted for hearing on **9th May, 2014.**

Court Master